

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 45 of 2014**

**Dated : 14<sup>th</sup> July, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Paschim Gujarat Vij Company Ltd. & Ors. ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Ms. Suparna Srivastava a/w  
Mr. S.R. Pandey &  
Mr. R. Parmar (Reps.) for R-1**

**ORDER**

Mr. M.G. Ramachandran, the learned counsel for the Appellant is filing his Written Submissions today after serving copy on the other side.

Post the matter for hearing on **08.08.2014**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/kt*